

(b) and (c). As and when such violations of factory licence are noticed or complaint is received by the Municipal Corporation, action is taken against the units.

Sub-Plan Strategy Adopted by Central Ministries on Tribal Sub-Plan

3550. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of Ministries which have adopted the sub-plan strategy so far and earmarked money from the Ministry to the sub-plan areas;

(b) the reasons for delay in earmarking the funds by the Central Ministries for Tribal areas noticed by his Ministry and initiative taken to avoid such delay; and

(c) the bottlenecks identified if any?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) The following Ministries/Departments have earmarked money for the sub-plan area:—

- (i) Agriculture.
- (ii) Rural Reconstruction.
- (iii) Education & Social Welfare.
- (iv) Shipping & Transport.
- (v) D.G.P. & T.
- (vi) Energy.
- (vii) Civil Supplies & Co-operation.
- (viii) Health & Family Welfare.

(b) and (c). Delays and bottlenecks have been due to initial procedural difficulties. This Ministry have been holding meetings, discussions and exchanging written communications with the concerned Ministries to overcome them.

Resources made Available for Tribal Sub-Plan in Orissa

3551. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the resources made available for Tribal sub-plan of Orissa since the finalisation of the sub-plan upto the current financial year from the State Sector, Central Ministries, Special Central Assistance and institutional finance;

(b) the funds provided by the State Government' project-wise and Central assistance provided in annual plans since 1977; and

(c) the measures taken by the State Government for strengthening the administrative machinery in Tribal sub-plan areas to check the exploitation of the tribals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):
(a) and (b). Information is given in the annexure.

(c) The measures taken by the State include creation of the posts of Project Administrators for the ITDPs, appointment of officers and staff including Engineers, Veterinary Technicians and Welfare Extension Officers. Protective legislation to prevent alienation of tribal land and moneylending at usurious rates of interest is being implemented vigorously. For upgradation of the standards of administration in the tribal areas of Orissa, the allocation of Rs. 7.87 crores made by the Seventh Finance Commission over five year period 1979—84 is being utilised for construction of residential buildings and payment of compensatory allowance to transferable Government employees posted in the tribal areas.

Statement

I. Resources made available for Tribal sub-Plan for Orissa from 1974-75 to 1980-81

(Rs. in crores)

Year	State Plan	Central/ Centrally Sponsored Scheme	Special Central Assistance.**
1974-75	17.61	22.13	0.86
1975-76	19.71	4.58	2.92
1976-77	20.62	7.96	5.87
1977-78	32.71	8.50	7.7015
1978-79	51.02	10.77	10.33
1979-80	64.75	11.09	9.9110
1980-81	76.97	11.88	9.31*
Total	283.39	56.91	46.9025

*Tentative

** Including allocation for primitive tribes and tribal pockets.

NOTE : The quantum of institutional finance flowing to the sub-plan area has not been estimated.

II. Project-wise disaggregation of funds under state Plan for the year 1977-78, 1978-79 and 1979-80

(Rs. in Lakhs)

Name of the Projects	1977-78	1978-79	1979-80
1. Koraput	160.20	152.942	153.91
2. Nowrangpur	149.03	98.771	79.69
3. Jeypore	333.24	68.630	90.30
4. Malkagiri	72.23	63.804	257.81
5. Rayagada	95.23	89.306	141.17
6. Baripada	155.56	157.878	159.00
7. Karaujia	73.71	76.507	70.11
8. Kaptipada	232.37	39.023	52.20
9. Rairangpur	240.49	58.262	85.80
10. Sundargarh	184.20	137.387	148.01
11. Panposh	79.47	70.594	107.76
12. Bonai	60.94	51.954	56.57
13. Keonjhar	46.38	96.855	220.74

1	2	3	4
14. Champua	49 86	52·746	150·46
15. Kuchinda	45·22	76·873	87·86
16. Nilgiri	27·31	19·878	45·74
17. Tnuamal-Rampur	140·72	35·40	45·24
18. Phulbani	108·18	75·196	67·23
19. G. Udayagiri	69·05	67·083	82·20
20. Balliguda	47 73	58 53	53 52
21. Parlakhemundi	47 32	58·065	141·70
22. Gunupur	89·87	83·844	92 48
23. Buayanpirh and Juangpirh	223 31	31·473	.
Total	2731 62	1721·001	2434·50
Amount not disaggregated	539 38	3380 999	4040·50
	3271 00	5102·00	6475 00

Note : Project-wise provision for the year 1980-81 has not been decided

III. *Special Central Assistance provided since 1977-78*

Year	Amount (Including allocation for primitive tribes and tribes' pockets)
1977-78	Rs. 7·7015 crores
1978-79	Rs. 10 33 crores
1979-80	Rs. 9 9110 crores
1980-81	Rs. 9·31 crores

*Tentative.